

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2480
ANSWERED ON:18.03.2005
RURAL ELECTRIFICATION
Barman Shri Hiten

Will the Minister of POWER be pleased to state:

- (a) whether any State is lagging behind in rural electrification;
- (b) if so, the details thereof;
- (c) whether the Government has received some proposal from States for loan/grants for the electrification of rural areas of the country during the Tenth Five Year Plan;
- (d) if so, the details thereof, State-wise; and
- (e) the decision taken by the Government thereon?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (e) : The Status of village electrification in the various States as on 31.03.2004 is indicated in Annexure-I. A new scheme of Rural Electricity Infrastructure and household Electrification has been approved for the attainment of the National Common Minimum Programme of completing Rural Household Electrification in five years.

Under this scheme 90% Capital Subsidy would be provided for:

- (i) Creation of Rural Electricity Distribution Backbone (REDB) with one 33/11 kV (or 66/11 kV) substation in every block appropriately linked to the State Transmission System.
- (ii) Creation of Village Electricity Infrastructure (VEI) for electrification of all un-electrified villages/habitations with distribution transformer(s) in every village/habitation.
- (iii) Decentralized Distributed Generation (DDG) and Supply System for Villages/Habitations where grid supply is not cost effective and where Ministry of Non-Conventional Energy Sources would not be providing electricity through their programme(s).
- (iv) Electrification of all un-electrified Below Poverty Line (BPL) households in the country free of charge.

ANNEXURE - I ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.2480 TO BE ANSWERED IN THE LOK SABHA ON 18.03.2005.

STATUS OF VILLAGE ELECTRIFICATION AS ON 31.03.2004

Sl. State Total No. Total No. Balance % age of
No of inhabited of villages unelectrified electrified
villages as electrified villages villages
per 1991 census

1 Andhra Pradesh	26586	26565	\$	100
2. Arunachal Pradesh	3649	2335	1314	64
3 Assam	24685	19081	5604	77.30
4. Bihar	38475	19251	19224	50
5. Jharkhand	29336	7641	21695	26
6. Goa	360	360	-	100
7. Gujarat	18028	17940	\$	100
8. Haryana	6759	6759	-	100
9. Himachal Pradesh	16997	16891	106	99.38
10 J&K	6477	6301	176	97.28

11. Karnataka	27066	26771	295	98.91
12. Kerala	1384	1384	-	100
13. Madhya Pradesh	51806	50474	1332	97.43
14. Chattisgarh	19720	18532	1188	94
15. Maharashtra	40412	40351	-	100
16. Manipur	2182	2043	139	93.63
17. Meghalaya	5484	3016	2468	55
18. Mizoram	698	691	7	99
19. Nagaland	1216	1216	-	100
20. Orissa	46989	37663	9326	80.15
21. Punjab	12428	12428	-	100
22. Rajasthan	37889	37276	613	98.38
23. Sikkim	447	405	42	90.60
24. Tamil Nadu	15822	15822	-	100
25. Tripura	855	818	37	95.67
26. Uttar Pradesh	97122	57042	40080	58.73
27. Uttaranchal	15681	13131	2550	83.73
28. West Bengal	37910	31705	6205	83.63
Total (States)	586463	473892	112401	80.80
Total UTs	1093	1090	\$	100%
All India	587556	474982	112401	80.80%

\$ Balance villages are not feasible for electrification.

\$ As per the new definition of village electrification (effective from 2004-05) total number of unelectrified villages is estimated to be around 1,